

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ANG INDUSTRIES LIMITED Date of Commencement of Liquidation: 01-10-2019; List of Stakeholders as on Date: 20-03-2021; Name of IP: Mr. Ankit Kishore Sinha; Last 5 digit of registration number: 12027

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				19410383				NA
2	Liquidation costs incurred till date				9408329				NA
3	Secured financial creditors	8	1830567953	8	1707403599				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	270	48051031	270	27939934				Annexure 5
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	6	146977149	6	145200825				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	39	319954159	39	288771855				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		323	2345550292	323	2198134925		0	0	